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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010709742024

+ **W.P.(C) 14560/2024**

**DHANANJAY SANJOGTA FOUNDATION THROUGH ITS
DIRECTORPetitioner**

Through: Ms. Sarah, Adv.

versus

**DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING &
ORS.Respondents**

Through: Mr. Rajesh Gogna, Ms. Simran,
Mr. Wangyat Wangsu & Ms. Priya
Singh, Advs. for R-2
Mr. Tushar Sannu, SC, MCD with
Mr. Vaibhav Tripathi, Adv. for R-5
Mr. Udit Dedhiya, SC, NDMC with
Mr. Preyansh Gupta & Mr. Arihant
Shrivardhan, Advs. for R-6

CORAM:

HON'BLE MR. JUSTICE DINESH MEHTA

HON'BLE DR. JUSTICE ADITI CHOUDHARY

ORDER

% **06.10.2026**

1. Respondent nos.1 & 2 have placed for perusal of this Court, a draft Standard Operating Procedure (SOP) for Service Dogs for Assisting Disabled Persons in India (Annexure-2).
2. Mr. Rajesh Gogna, learned counsel for respondent no.2, submitted that objections have been invited from general public & all the stakeholders and the SOP would soon be finalised.
3. During the course of submissions, following suggestions have come



up:-

- (i) A register of service dogs be kept and each service dog be given a registration number.
 - (ii) All service dogs should have a pre fixed coloured unique collar so as to enable common public including security people to know that such dog is a service dog and is not likely to cause harm.
 - (iii) When taken in the crowded area, such as cinema halls, malls, hospitals etc. the service dogs shall be muzzled so as to ensure peace and harmony.
4. Mr. Gogna, learned counsel for respondent no.2, has assured that the said inputs will be communicated/conveyed to the Authorities concerned for consideration and incorporation in the SOP.
5. While expecting that the respondent nos.1 & 2 will finalise the SOP by the next date of hearing so that the persons like the petitioner and others can use service dogs for their easy commutation/movement, we post this matter on 07.01.2027.
6. Meanwhile, respondent nos.3 to 6 to take requisite steps to ensure redressal of the grievances which the petitioner has highlighted.

DINESH MEHTA, J.

ADITI CHOUDHARY, J.

OCTOBER 6, 2026

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